



NATIONAL COMPANY LAW APPELLATE TRIBUNAL

2nd & 3rd Floor, Mahanagar Doorsanchar Sadan (MTNL Building), 9,CGO
Complex, Lodhi road, New Delhi 110 003.

Dated: 30.07.2026

NOTICE

Please take notice that on account of leave of **Hon'ble Member (Judicial) item Nos. 1 to 6, 8 to 47** listed in the Daily Cause List & **item No. 1 (For Judgment)**, 2 in the Supplementary Cause List of **Court - II** on **30.07.2026** will not be taken up. The next dates of hearing for these matters will be notified later.

Furthermore, the matters listed as **Fresh Cases at item No. 7** in the Daily Cause List & **item No. 3** in the Supplementary Cause List will now be taken up on **31.07.2026** by the **Court –II at 10:30 AM.**

By order of Hon'ble Officiating Chairperson
-Sd/-
Registrar